

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-565 (ND)/ 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.01.2018.**

NAME OF THE COMPANY: Naveen Chandok Vs. Jan Aahar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. P. K. Mittal and Ms. Nibruti Samal, Advocate		
	For the Respondent:	Mr. Arbind Kumar Garg, Advocate		

ORDER

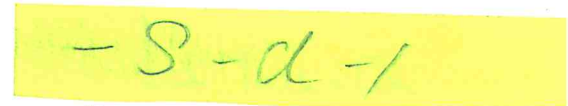
Ms. Easha Kadian has appeared on behalf of the Income Tax Department and has submitted that there is a claim against the Applicant no. 1 Company.

Request for an adjournment is being made by the Ld. Counsel for the petitioner as well as on behalf of the Income Tax Department for arguments.

To come up on 26th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**